

IV Addl. Dist. & Sessions Judge, Doddaballapura.

Cause List dt. 08.07.2021

Morning Session	Afternoon Session
EVIDENCE 1. M.V.C.28/2019 2. M.C.10145/2020 3. M.V.C.26/2020 4. M.C.10098/2020 5. SC10021/2018 6. SC10041/2018 7. SC10027/2019 ARGUMENTS/ HEARING 8. SC10010/2018 9. CRL.A10006/2020 10. CRL.R.P.10002/2020 11. Misc10057/2020 APPEARANCE OF ACCUSED 12. SC10011/2021 ACCUSED STATEMENT 13. SC6/2011 Call on 14. SC10029/2019 15. SC10017/2021 OBJECTION Crl.Misc.10155/2021 Crl.Misc.10156/2021 Crl.Misc.10157/2021	NOTICE 1. Misc10019/2017 2. M.C.10073/2020 3. P and SC10003/2020 4. R.A.10001/2020 5. G and WC10012/2020 6. M.V.C.48/2020 7. M.V.C.37/2021 8. M.V.C.38/2021 OBJECTION 9. A.P.10079/2020 10. A.P.10081/2020 11. A.P.10082/2020 ORDERS 12. Crl.Misc.10153/2021 13. Crl.Misc.10154/2021 14. Misc10012/2021

Sd/-

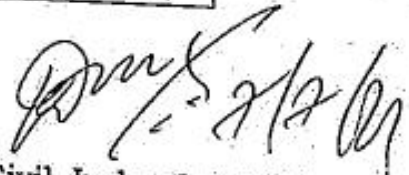
I/C IV Addl. Dist. & Sessions Judge,
Doddaballapura.

Office of the
Prl. Civil Judge & JMFC,
Doddaballapura, Dated 7.07.2021.

NOTIFICATION:

In pursuance to the direction of the Hon'ble High Court of Karnataka, Bengaluru, in new SOP dated 25.06.2021 the following cases on the file of Prl. Civil Judge & JMFC, Doddaballapura, will be taken up on 8.07.2021 as detailed below, concerned Advocates are hereby informed to represent either through Physically or through Video conference through link: <https://meet.jit.si/pcjdbpura>

Morning Session		Afternoon Session	
Sl. No.	Case No.	Sl. No.	Case No.
1	OS 613/2008	1	OS 543/2012
2	OS 321/2009	2	OS 589/2012
3	OS 279/2010	3	OS 281/2013
4	OS 37/2012	4	OS 415/2015
5	OS 418/2015	5	OS 327/2017
6	OS 429/2014	6	OS 337/2017
7	OS 215/2016	7	OS 299/2018
8	OS 241/2018	8	FDP 6/2008
9	OS 185/2019	9	CC 1469/2016
10	OS 195/2021	10	CC 583/2015
11	OS 241/2021	11	CC 779/2018
12	MIS 19/2010	12	CC 344/2018
13	CC 3536/2021	13	CC 89/2014
14	CC 3571/2021	14	CC 167/2013
15	CC 415/2015	15	CC 3278/2021


Prl. Civil Judge & JMFC
Doddaballapura

08.07.2021

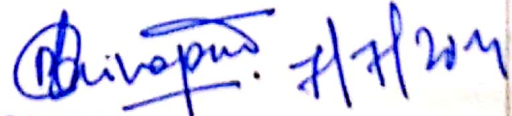
ACT. D. B. Pura

Morning Session

Afternoon Session

1. ce 648/09
2. ce 919/11
3. ce 82/15
4. ce 279/15
5. ce 1266/18
6. ce 214/07
7. ce 22/09
8. ce 48/09
9. ce 937/12
10. ce 149/12
11. ce 680/12
12. ce 242/13
13. ce 237/16
14. ce 2692/21
15. C.Mis 134/21

1. ce 303/08
2. ce 226/10
3. ce 563/11
4. ce 938/13
5. ce 303/13
6. ce 358/13
7. ce 941/15
8. ce 13/16
9. ce 336/16
10. ce 698/18
11. ce 933/17
12. ce 3336/21
13. ce 960/13
14. per 381/17
15. per 140/14

 7/7/2021

ADDL CIVIL JUDGE & JMFC
DODDABALLAPUR - 561 203.